

Resolution dated 6th April, 1989 relating to the Constitution of Telecom Commission.

Electronic computerised system in the country

2539. SHRI TINDIVANAM G. VENKATRAMAN;
SHRI J. S. RAJU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telecommunication system in India has been fully changed over to Electronic Computerised System;

(b) if not, by when it is proposed to be completed;

(c) whether Government are aware that wrong Telephone metering is creating have to subscribers;

(d) whether Government will derive ways and means of detecting misuse of phones by unauthorised persons by adopting surreptitious methods of technical know how;

(e) whether the Government has detected any case work under this category, if so, what action has been taken to have a foolproof system of non-pilferage by unauthorised persons?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No. Sir.

(b) Around 2000 A.D.

(c) There are complaints about excess metering and these are dealt with as per well laid down procedures and wherever justified rebates are granted to subscribers. However, the number of complaints about excess metering constitute only about 0.5 per cent to 2 per cent of the bills issued in different units.

(d) and (e) Misuse of phones by unauthorised persons are detected

through surprise inspections by Special Vigilance Squads.

Some cases of such unauthorised use have been detected and these are dealt with in accordance with the provisions of the Indian Telegraph Act. A more secure system of non-pilferage by unauthorised persons is provided by the Dynamic STD lock out facility which is available in E-16B type, C-DOT type (SBM) electronic exchanges. In places where both electro-mechanical and electronic exchanges are working, as far as possible, subscribers who use STD service are provided with connections from electronic exchanges, if technically feasible.

Telecom facilities in Panchayats of Andhra Pradesh

2540. SHRI V. HANUMANTHA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to provide 54,000 Panchayats with Telecommunication facilities during the year 1993-94;

(b) what is the number of Panchayats have been identified in Andhra Pradesh for provisions of such facilities in 1993-94 and

(c) details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Government have proposed to provide 46,820 (not 54,000) Panchayat Villages with telephone facility during the year 1993-94.

(b) and (c) (i) 3,600 Panchayat Villages in Andhra Pradesh are proposed to be provided with telephone facility during the year 1993-94.

(ii) The selection of Panchayat Villages will inter-alia depend upon technical feasibility.